

Annexure - 8

Name of Corporate Debtor Dhruv Wellness Limited
Date of Commencement of CIRP 18th February, 2025
List of Creditors as on 13th May, 2025

List of operational creditors (other than Workmen and Employees and Government Dues)

(Amount in Rs.)

| Sl. No. | Name of Creditor | Details of Claims Received | | Details of Claim Admitted | | | | | | Amount of Contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------|----------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|------------------------------|
| | | Date of Receipt | Amount claimed | Amount of Claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party ? | % voting share in CoC | | | | | |
| 1 | BSE Limited | 25-03-2025 | 3,03,98,477.00 | 3,03,98,477.00 | - | 0 | 0 | No | 0.00% | 0 | 0 | - | 0 | Claim provisionally Admitted |
| 2 | NSDL | 18-04-2025 | 1,29,908.50 | 1,29,908.50 | - | 0 | 0 | No | 0.00% | 0 | 0 | - | 0 | Claim provisionally Admitted |
| | Total Amount | | 3,05,28,385.50 | 3,05,28,385.50 | | 0 | 0 | | | | | | - | |